NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **07.03.2025** (FRIDAY)
CHENNAI BENCH **(HYBRID MODE) 10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 87/2025 For Additional Docs. IA No. 248/2025 For Exemption IA No. 249/2025	Popular Agro Products Vs Citly Foods Ltd.	Mr. Riyanshu Agarwal	
2.	Comp App (AT) (CH) (Ins) No. 97/2025 To dispense with IA No. 271/2025 Delay in refiling IA No. 332/2025	Government of Tamil Nadu Commercial Taxes & Registration Department Represented by Deputy Commissioner (ST)-IV Vs S.Rajendran RP of Empee Distilleries Ltd & Anr.	Mr. B Vijay	
3.	Comp App (AT) (CH) (Ins) No. 113/2025 For Stay IA No. 319/2025	Gajjala Yoganand Member of Suspended Board of Directors of Manjeera Constructions Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Constructions Ltd. & Anr.	Mr. Saurabh Jain	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
4.	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No. 977/2023	Punjab National Bank Vs Shivadutt Bannanje, Liquidator of Falcon Tyres Ltd. (In Liquidation) & Anr.	Mr. Varun Srinivasan	Mr. Raghuram Kadambi- R1 Mr. R Vishnu- R2

5.	IA No. 1155/2024	Paradip Port Authority	Mr. GS Prasen	Mr. Pranava Charan
	(For Condone Delay) &	Vs		
	IA No. 1156/2024	Dharti Dredging &		
	(Delay in refiling)	Infrastructure Ltd.		
	in			
	Comp App (AT) (CH)			
	(Ins) No.425/2024			
	For Stay			
	IA No. 1154/2024			

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Restoration App No. 02/2025 in Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 For Stay IA No. 343/2022	Ferrous Metallic Enterprises Rep by R Suresh Reddy & Anr. Vs Progressive Power Solution LLP & 9 Ors	Mr. VK Sajith	Mr.Y Suryanarayana- R2 Mr. R Sivaraman-R3, R4 Mr. Tepasvilal Deora, PCS- R8 Ms. N Madhusruthi- R10
7.	Restoration App No. 04 & 05/2025 in Comp App (AT) (CH) (Ins) No. 380/2024 Delay in refiling IA No. 1038/2024 To implead IA No. 1171/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by T Hariharasuthan, Asst. Commissioner (ST) Vs J. Karthiga, RP of GK Steel & Allied Industries Ltd.	Mr. B Vijay	
8.	TA (AT) No. 182/2021 (Comp App (AT) No. 211/2020 For Exemption IA No. 2672/2020 For Stay IA No. 2673/2020) For Direction IA No. 209, 210, 211 & 212/2023	N. Gunasekar Vs Global Finsol Pvt. Ltd & 14 Ors.	Mr. SS Rajesh	Mr. A Karthik- R1- R4, R10 R12 Mr. T Natrajan- R6 Mr. Vikramaditya Singh- R8

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
9.	Comp App (AT) (CH) (Ins) No. 25/2021 To Dispense with IA No. 59/2021	Sequent Electricals Vs Refex Energy Limited	Mr. A Saravanan & S. Santhosh	Mr. Kumarpal R Chopra
10.	TA (AT) No.28/2022 (CA (AT) No. 44/2019)	Tumkur Vajram Shetty Jayawanth & Anr. Vs Agile Labs Pvt Ltd & 15 Ors.	Mr. N Sharath	Mr. Abhishek Kumar R1, R2, R14 Mr. Vikram Hegde R7, R8, R9 and R13

11.	Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Limited Vs Eid Parry (India) Ltd.	Mr. BSV Prakash Kumar	Ramasubramaniam & Associates
12.	Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 & 1164/2023 For Additional docs. IA No. 1015/2024	Paradeep Port Trust Vs Vedanta Limited & Anr.	Ms. K Jayasudha	Ms. Deepika Thakur R1 Mr. Pranava Charan R2
13.	Comp App (AT) (CH) No. 42/2024 For Stay IA No. 735/2024	Vijaya Hospitality and Resorts Ltd. Vs Saira Thampi Krishna & 9 Ors	Mr. CV Shailandran Mr.Vikram Veerasamy	
14.	Comp App (AT) (CH) No. 72/2024 For Stay IA No. 1095 & 1096/2024	Pavan Kumar Kachibhatla & Anr. Vs Skilworth Technologies Pvt Ltd & 6 Ors.	Mr. Thriyambak J Kannan	Mr.Ramasubramani Raja For Caveator
15.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt. Ltd. Vs Enforcement Directorate Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH	Mr. Pawan Jhabakh	Mr. Mayur Mundra R2
16.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 7 Ors. WITH	Mr. A Ram Kumar	Mr. Mayur Mundra R2
17.	Comp App (AT) (CH) (Ins) No.165/2024 For Direction IA No. 437/2024	SREI Multiple Assets Investments Trust Vision India Fund Vs Mamta Binani, Erst RP of Corporate Debtor, Deccan Chronicle Holdings Ltd. & 4 Ors	Mr. A Ram Kumar	Mr. Mayur Mundra R1
18.	Comp App (AT) (CH) (Ins) No. 292/2024	Govt. of Tamil Nadu Commercial Taxes and Registration Dept. Rep by Asst. Commissioner Vs Chandra Mouli Ramasubramaniam, Liquidator of Aqua Designs India Pvt. Ltd	Mr. B Vijay	

19.	Comp App (AT) (CH) (Ins) No. 409/2024	Jindal Steel & Power Limited Vs Sanjay Gupta Liquidator, Lanco Babandh Power Ltd.	Mr. Anirudh Krishnan	
20.	Comp App (AT) (CH) (Ins) No. 450/2024 For Stay IA No. 1232/2024	Kalidindi Venkateswara Raju Vs Sri Yadadri Lifesciences Pvt. Ltd.	Mr. BSV Prakash Kumar	
21.	Comp App (AT) (CH) (Ins) No. 19/2025 For Stay IA No. 85/2025 To dispense with IA No. 86/2025	Tamilnadu Mercantile Bank Ltd. Purasawalkam Branch Vs E. Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt. Ltd. & Anr. WITH	Mr. Rajendran Raghavan	Ms. S Jainey-R1 Mr. P Prashanth- R2
22.	Comp App (AT) (CH) (Ins) No. 20/2025 For Stay IA No. 92/2025 To dispense with IA No. 94/2025	Tamilnadu Mercantile Bank Ltd. Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt. Ltd. & Anr. WITH	Mr. Rajendran Raghavan	Ms. S Jainey-R1
23.	Comp App (AT) (CH) (Ins) No. 21/2025 For Stay IA No. 96/2025 For Dispense with IA No. 97/2025	Tamilnadu Mercantile Bank Ltd. Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt. Ltd WITH	Mr. Rajendran Raghava	
24.	Comp App (AT) (CH) (Ins) No. 430/2024 For Stay IA No. 1175/2024 To Adv. Hg. IA No. 58/2025	SV Ramasamy Guarantor of Swastik Spinners (India) Pvt. Ltd. Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt Ltd & 2 Ors.	Mr. P Prashanth Mr. Gautam S. Raman	Mr. Rohan Rajasekaran- R1 Ms. S Jainey-R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	TA (AT) No. 120/2021 (Comp App (AT) No. 350/2019)	S.R. Mohan & Anr. Vs Duvalla Deekshitulu & 10 Ors.	Mr. Kiran BS	Mr. Ankur Mittal- R7 Mr. Nishanth Patil R11
26.	TA (AT) No. 173/2021 (CA (AT) (Ins) No. 606/2020 For Stay IA No. 1619/2020 For Exemption IA No. 1620/2020)	Sepco Electric Power Construction Corporation Vs Sumit Binani, IRP of KSK Mahanadi Power Company Ltd. & 2 Ors.	M/s Archeus Law	Shardul Amarchand Mangaldas & Co-R1

27.	TA (AT) No. 102/2022 (CA (AT) (Ins) No. 666/2020)	G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Motels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors.	Mr. Vaijayant Paliwal	Mr. Zoheb Hossain
28.	Comp App (AT) (CH) (Ins) No. 272/2021 For Directions IA No. 204/2023	Sumit Binani RP of KSK Mahanadi Power Company Ltd. Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr	Mr. Sandeep Bajaj Mr. Allwin Godwin	Mr.Y Suryanarayana R1 Mr. Anirudh Krishnan R2
29.	Comp. App (AT) (CH) (Ins) No. 294/2021 For Exemption IA No. 626/2021	M.G. Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd.	Poovayya & Co Mr. Tejpal Singh Rathore	Mr. KK Vijay Vigneshwar
30.	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt. Ltd Vs S.Rajendran RP & Head - Monitoring Committee in the matter of Empee Distilleries Ltd & Anr.	Mr. K. Gaurav Kumar, PCS	Ms. M Savitha Devi R1 Mr. Avinash Krishnan Ravi R2
31.	Comp App (AT) (CH) (Ins) No. 283/2022	State Bank of India Rep by Asst. General Manager, SAMB, Chennai Vs Nathella Sampath Chetty & Co	Mr.K Chandrasekaran	
32.	Comp App (AT) (CH) (Ins) No. 79/2023 Leave to file IA No.286/2023 For Stay IA No.285/2023	Patibandla Srinivas Babu Vs Kammula Prabhakar Rao, RP of Makro Cast Pvt. Ltd. & Anr.	Mr. Krishna Ravindran	Mr. Varun Srinivasan- R1 Mr. Adithya Reddy R2
33.	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Ms. Varsha Banerjee R1 Mr. Jose John- R2 Mr. Amir Bavani- R3
34.	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr.	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2
35.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T.Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP of Jeffson Universal Logistics Pvt. Ltd. & Anr.	Mr. Pawan Jhabakh	Mr. NP Vijaykumar- R2

36.	Comp App (AT) (CH)	Quality Industries,	Mr. Rohit Jain	Mr. Pranay Agarwal	
	(Ins) No. 24/2024	through its Partner			
	For Stay	Siddharth Jain			
	IA No. 86/2024	Vs			
		Kamalesh Kumar			
		Singhania, Liquidator			

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID**: vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in